

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Corporate Power Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 19-05-2023; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digit of registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				169639697				NA
3	Secured financial creditors	6	153261884113	6	145715577809		7546306303		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	130	295164837	76	110570285		184594552		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	34	323572919	3	96649395	83911743	143011781		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		170	153880621869	85	146092437186	83911743	7873912636		